

**M.S. 51/18**

**11-12-2018:**

Plaintiff is duly represented.

Seen and perused the petition no. 766/18 filed by the plaintiff U/O 23 R  
1 CPC praying for disposed off this suit on withdrawal stating that the suit has  
been compromised outside the court and the defendant has already deposited  
the settlement amount to the plaintiff bank.

Heard. Perused. Allowed.

Accordingly, this case is disposed off on withdrawal.

  
**Munsiff  
Baksa**